

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1098  
ANSWERED ON:03.03.2010  
CBI INQUIRY  
Singh Dr. Raghuvansh Prasad

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Bureau of Investigation has conducted any investigation against a former Chief Minister of Jharkhand for his alleged involvement in various alleged irregularities;
- (b) if so, the outcome thereof;
- (c) the details of the persons associated or agencies involved/connected therein;
- (d) whether any chargesheet has been issued in his regard;
- (e) if not, the time by which the chargesheet will be issued; and
- (f) the present status of inquiry initiated/conducted in this regard?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) : No, Sir. Central Bureau of Investigation (CBI) has not conducted any investigation against a former Chief Minister of Jharkhand for any alleged irregularities, since the creation of the State of Jharkhand.

(b) to (f) : Do not arise